

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

CP No.385/241/HDB/2019
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Zetatek Technologies Pvt Ltd & 2 others

...Petitioner

AND

Gagan Aerospace Ltd & 15 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Senior Counsel Mr R Murari, for the petitioner present through Video Conference.

Learned Senior Counsel Mr S Niranjan Reddy for respondent No.2

Learned counsel Mr Y Suryanarayana, for Respondent Nos 2 to 4 present physically.

Heard, learned senior counsel for petitioner on the note of submissions. Learned senior counsel states that he need to refer to the case laws which he intends to rely and also to make a brief submissions on the memo filed to produce all the documents in the sealed cover. For hearing, matter adjourned to 02.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)